

(a) whether there is any proposal to increase the number of direct Express Trains to Kanyakumari; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) Does not arise.

#### **Doubling of Trivandrum-Kanyakumari Rail Line**

8841. SHRI N. DENNIS: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for doubling of the railway line between Trivandrum and Kanyakumari; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) Does not arise.

[*Translation*]

#### **Loss Due to Fire in Naphtha Tankers of goods Trains at Nagda**

8842. SHRISATYANARAYAN: Will the Minister of RAILWAYS be pleased to state:

(a) the details of loss to life and property in the devastating fire in Naphtha tankers of a goods train at Nagda in April, 1990;

(b) the causes of the fire; and

(c) the details of relief given to each affected person or industry and the time by which compensation will be paid to them?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) There was no loss of life. Loss to railway property has been estimated at Rs. 1.6 crors approximately.

(b) The cause of the fire is being investigated by a Committee of senior railway officers.

(c) An ex-gratia amount of Rs. 250/- has been paid to each of the 19 injured persons. Claims for compensation as and when received will be decided as per law.

[*English*]

#### **Resumption of Airbus A-320 flights**

8843. SRIMADHAVRAO SCINDIA:  
SHRI SANAT KUMAR MANDAL:  
SHRI Y.S. RAJA SEKHAR REDDY:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to resume the flights of A320 Airbuses;

(b) if so, when; and

(c) the financial loss suffered by the Indian Airlines so far on account of non-operation of A-320 airbuses?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The question of resumption of the operations of the A-320 aircraft will be considered after the report of the Court of Inquiry investigating the Bangalore accident is received.

(c) The operating loss on account of suspension of the operations of the Airbus A-